

PUNJAB VIDHAN SABHA

BILL NO. 6-PLA-2024

**THE EAST PUNJAB WAR AWARDS (AMENDMENT)
BILL, 2024**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha:-

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further to amend the East Punjab War Awards Act, 1948.

Be it enacted by the Legislature of the State of Punjab in the Seventy-fifth Year of the Republic of India as follows:-

1. (1) This Act may be called the East Punjab War Awards (Amendment) Act, 2024.

Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In the East Punjab War Awards Act, 1948, in section 3, in sub-section (1), in clause (a), for the words "ten thousand rupees", the words "twenty thousand rupees" shall be substituted.

Amendment in section 3 of Punjab Act 22 of 1948.

**CHANDIGARH:
THE 16th SEPTEMBER, 2024**

**RAM LOK KHATANA,
SECRETARY.**